

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWrit Petition(s) (Civil) No(s). 457/2026

SANTHOSH TAMILARASAN & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 08-05-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :

Mr. J Sai Deepak, Sr. Adv.
Mr. V. Shyamohan, Adv.
Ms. Shaktiki Sharma, Adv.
Mr. Avinash K Sharma, Adv.
Ms. Priyanka Agarwal, Adv.
Ms. Sradhaxna Mudrika, Adv.
Ms. Anshika Bajpai, Adv.
Ms. Vrinda Goel, Adv.
M/S. Kmnp Law, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

1. Issue notice re: vires of the University Grants Commission (Redressal of Grievances of Students) Regulations, 2023, returnable on 14.05.2026.
2. Tag with W.P.(C) No. 101/2026.
3. Learned counsel for the petitioner(s) shall supply soft copy of the petition to the learned Solicitor General of India.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR